

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1029
TO BE ANSWERED ON 22.11.2016**

FINANCIAL ASSISTANCE TO NGOs

**1029. SHRI P. KUMAR:
DR. BANSILAL MAHATO:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether financial assistance has been provided to Non-Governmental Organisations (NGOs) for schemes sponsored by the Ministry in the country including Tamil Nadu;
- (b) if so, the details thereof during the last three years and the current year, State/ NGO-wise;
- (c) the details of work done by the said NGOs;
- (d) whether the Government has conducted any review of the work done by these NGOs;
- (e) if so, the details and the outcome thereof along with the details of NGOs found to be involved in irregularities and the action taken against such NGOs?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a): Yes, Madam.
- (b) Details of financial assistance released to NGOs during the last three years and the current year are at Annexure A1 to A6.
- (c) The NGOs are working as per stipulated guidelines under the various schemes. However, the scheme-wise work done by NGOs is at Annexure-B.
- (d) Yes, Madam.
- (e) Details of the outcome after the review of the work done by NGOs and action taken thereof is at Annexure-C.

Referred to in reply to part (b) of Lok Sabha Unstarred Question NO. 1049 to be answered on 22.11.2016 regarding
"Financial Assistance to NGOs".

Name of Scheme: Grant-in-aid to Voluntary Organisations working for Scheduled Castes"

(Rs. in Lakh.)

S. No.	State/UTs	2013-14		2014-15		2015-16		2016-17	
		No. of NGOs	Amount sanctioned and released	No. of NGOs	Amount sanctioned and released	No. of NGOs	Amount sanctioned and released	No. of NGOs	Amount sanctioned and released
1.	Andhra Pradesh	7	54.18	4	26.06	6	42.20	3	27.40
2.	Gujarat	17	50.27	6	23.80	1	1.06	7	13.13
3.	Haryana	5	15.59	5	15.32	0	0.00	3	18.26
4.	Himachal Pradesh	1	06.53	1	6.70	12	6.88	1	6.51
5.	Jammu & Kashmir	1	10.87	1	6.17	2	13.54	0	0.00
6.	Jharkhand	0	0.00	0	0.00	0	0.00	1	
7.	Karnataka	19	224.80	18	195.27	17	407.30	10	216.51
8.	Kerala	1	0.69	0		0	0.00	0	0.00
9.	Madhya Pradesh	35	194.27	4	40.14	1	5.86	0	67.24
10.	Maharashtra	40	379.46	34	524.03	21	460.67	48	713.81
11.	Orissa	20	192.25	15	246.51	7	76.20	15	391.20
12.	Rajasthan	18	115.61	27	206.92	22	359.42	20	345.28
13.	Tamil Nadu	1	40.60	1	36.24	02	50.18	2	18.31
14.	Uttar Pradesh	19	201.55	20	305.62	12	149.66	23	467.66
15.	Uttarakhand	1	09.81	1	1.64	0	0.00	0	0.00
16.	West Bengal	3	77.34	4	45.66	1	11.99	0	23.55
17.	NCT of Delhi	19	208.00	14	139.62	5	3346.52	3	276.96
18.	Assam	7	63.17	6	52.99	2	7.29	12	61.51
19.	Manipur	8	50.49	5	30.01	1	4.05	3	80.97
20.	Tripura	0	0.00	0	0.00	0	0.00	8	0.00
24.	Telangana	0	0.00	0	0.00	3	46.95	2	38.52

Referred to in reply to part (b) of Lok Sabha Unstarred Question NO. 1049 to be answered on 22.11.2016 regarding "Financial Assistance to NGOs".

Name of the Scheme: Assistance to Voluntary Organisations working for the welfare of Other Backward Classes

(Rs. in Lakh).

		2013-14		2014-15		2015-16		2016-17	
S. No.	Name of the State / UT	No. of NGOs	Funds released	No. of NGOs	Funds released	No. of NGOs	Funds released	No. of NGOs	Funds released
1.	Assam	1	2.05	0	0.00	1	0.56	-	0.00
2.	Delhi	2	201.25	1	372.00	1	454.49	2	201.25
3	Gujarat	3	11.50	1	3.10	1	3.10	0	0.00
4	Haryana	1	4.15	2	3.39	0	0.00	0	0.00
5	Maharashtra	12	26.52	8	19.01	8	29.21	0	0.00
6	Manipur	15	37.55	10	26.94	1	1.70	0	0.00
7	Odisha	1	2.00	1	4.41	0	0.00	0	0.00
8	Rajasthan	4	11.71	6	17.42	5	11.55	3	6.93
9	Uttarakhand	0	0.00	1	2.34	1	1.54	0	0.00

Referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1049 to be answered on 22.11.2016 regarding "Financial Assistance to NGOs"

Name of the Scheme: - Integrated Programme for Older Persons

Rupees in Lakh

S. N o.	Name of State/UT	2013-14		2014-15		2015-16		2016-17	
		No. of NGOs	Funds released	No. of NGOs	Funds released	No. of project assisted	Funds released	No. of project assisted	Funds released
1	Andhra Pradesh	61	347.24	52	352.91	88	389.02	280	239.61
2	Bihar	2	8.21	2	5.6	2	4.43	9	6.70
3	Chhattisgarh	1	4.88	0	0	1	13.85	4	0.00
4	Gujarat	0	0.00	0	0	0	0	0	9.27
5	Haryana	14	56.45	4	10.22	13	45.86	37	43.56
6	Himachal Pradesh	2	9.82	2	7.54	2	11.99	8	24.70
7	Karnataka	17	84.10	17	114.39	42	386.18	89	132.18
8	Kerala	2	11.33	1	5	4	16.62	5	7.94
9	Madhya Pradesh	3	11.60	4	25.19	5	29.2	11	9.96
10	Maharashtra	30	157.04	15	71.92	38	291.38	85	133.72
11	Odisha	44	354.43	29	203.98	47	324.4	260	370.08
12	Punjab	5	16.71	6	14.91	6	18.26	16	8.93
13	Rajasthan	3	17.59	2	10.29	3	16.44	9	1.24
14	Tamil Nadu	8	30.73	35	190.07	67	469.98	116	189.17
15	Telangana	0	0.00	7	34.45	11	47.24	7	48.24
16	Uttar Pradesh	11	60.73	7	37.17	13	40.08	55	82.13
17	Uttarakhand	4	26.75	3	7.32	5	12.12	13	25.22
18	West Bengal	23	182.36	20	108.63	24	120	98	125.90
19	Delhi	4	46.67	6	55.15	8	60.91	16	27.40
20	Arunachal Pradesh	0	0.00	0	0	1	1.13	1	0.00
21	Assam	7	50.07	13	99.26	27	186.41	52	58.39
22	Manipur	14	79.90	19	131.26	36	252.02	73	10.17
23	Mizoram	0	0.00	1	3.1	2	3.77	1	0.54
24	Nagaland	0	0.00	1	1.13	1	8.1	1	0.00
25	Tripura	0	0.00	2	9.58	3	8.67	4	1.24

Referred to in reply to part (b) of Lok Sabha Unstarred Question NO. 1049 to be answered on 22.11.2016 regarding "Financial Assistance to NGOs".

Name of the Scheme: ASSISTANCE FOR PREVENTION OF ALCOHOLISM AND SUBSTANCE (DRUGS) ABUSE

(Rs. in Lakh).

Sl. No.	Name of the State/ UT	2013-14		2014-15		2015-16		2016-17	
		No. of NGOs	Amount Released	No. of NGOs	Amount Released	No. of NGOs	Amount Released	No. of NGOs	Amount Released
1	Andhra Pradesh	17	165.42	7	60.42	11	68.13	10	86.63
2	Bihar	12	131.19	8	67.00	12	77.16	8	90.88
3	Chhattisgarh	1	3.93	2	30.64	2	16.67	1	7.88
4	Goa	0	0.00	0	0	0	0.00	0	0
5	Gujarat	5	38.39	7	36.00	4	26.13	5	43.84
6	Haryana	8	65.64	7	35.31	12	85.31	3	33.58
7	Himachal Pradesh	2	22.28	3	23.95	2	24.96	1	9.24
8	Jammu & Kashmir	0	0.00	1	23.00	1	4.97	0	0
9	Jharkhand	1	6.91	1	8.50	0	0.00	1	3.90
10	Karnataka	14	118.84	28	227.38	33	265.87	19	277.42
11	Kerala	17	130.69	21	215.91	20	162.84	16	128.68
12	Madhya Pradesh	11	107.06	13	116.00	12	146.12	7	61.26
13	Maharashtra	47	417.19	43	378.85	87	707.78	30	310.28
14	Orissa	29	296.89	26	227.50	48	386.18	22	248.39
15	Punjab	4	31.61	8	53.00	34	169.89	4	36.62
16	Rajasthan	16	159.46	9	84.33	17	176.38	3	33.60
17	Tamil Nadu	12	107.12	24	203.00	31	234.64	15	116.32
18	Telangana	0	0.00	5	38.65	7	29.80	5	38.70
19	Uttar Pradesh	19	207.36	20	194.00	21	130.05	13	141.72
20	Uttarakhand	3	33.78	2	17.00	3	21.08	2	21.03
21	West Bengal	11	130.00	10	92.56	13	87.23	5	44.61
22	Delhi	6	76.59	6	360.32	8	206.78	8	111.22
23	Puducherry	0	0.00	0	0	1	1.35	1	2.02
24	Arunachal Pradesh	1	19.90	0	0	0	0.00	0	0
25	Assam	7	64.35	16	183.53	10	98.79	9	49.30
26	Manipur	13	95.88	17	292.31	18	313.71	12	182.37
27	Meghalaya	2	16.77	1	4.8	1	6.87	0	0
28	Mizoram	8	80.22	4	51.22	8	116.54	3	21.04
29	Nagaland	1	3.48	5	38.87	4	40.46	4	18.16
30	Sikkim	1	9.95	1	9.95	1	9.31	0	0

Referred to in reply to part (b) of Lok Sabha Unstarred Question NO. 1049 to be answered on 22.11.2016 regarding "Financial Assistance to NGOs".

Name of the Scheme: Deendayal Disabled Rehabilitation Scheme (DDRS)

S.No.	Name of the State	2013-14		2014-15		2015-16		2016-17 (as on 17.11.2016)	
		No of NGOs	GIA released	No of NGOs	GIA released	No of NGOs	GIA released	No of NGOs	GIA released
1	Andhra Pradesh	98	1538.08	71	937.24	68	826.83	41	597.62
2	Arunachal Pradesh	2	20.06	0	0.00	2	6.74	1	3.87
3	Assam	22	162.31	24	156.81	16	88.92	10	44.62
4	Bihar	8	90.39	4	55.20	7	62.03	6	21.86
5	Chattisgarh	6	80.56	6	32.88	7	47.49	5	10.53
6	Delhi	16	229.23	12	77.62	21	197.81	8	51.62
7	Goa	1	3.25	1	10.09	1	8.87	1	4.89
8	Gujarat	19	113.8	24	63.45	19	47.24	8	27.87
9	Haryana	12	273.21	19	121.77	17	117.94	14	65.03
10	Himachal Pradesh	6	39.54	3	8.79	4	20.53	4	15.86
11	Jammu & Kashmir	1	3.73	3	19.46	2	9.58	1	3.25
12	Jharkhand	2	3.85	2	7.30	2	2.45	1	0.94
13	Karnataka	47	480.87	14	102.82	8	77.52	6	65.38
14	Kerala	56	572.88	54	567.05	41	362.25	44	305.46
15	Madhya Pradesh	19	120.12	21	135.14	31	132.69	13	53.87
16	Maharashtra	19	146.12	40	250.45	28	141.47	21	165.86
17	Manipur	21	324.8	43	225.11	30	284.38	22	139.81
18	Meghalaya	1	15.45	6	36.61	6	45.86	4	39.64
19	Mizoram	1	2.03	2	23.93	2	11.25	2	7.38
20	Nagaland	0	0	0	0.00	1	0.41	0	0
21	Orissa	39	608.58	47	363.29	48	445.1	21	133.48
22	Pondicherry	1	6.28	1	7.18	1	14.83	1	7.16
23	Punjab	2	13.54	12	119.00	6	46.23	8	45.58
24	Rajasthan	25	159.19	29	101.66	30	139.18	18	66.98
25	Tamil Nadu	34	375.41	27	68.89	28	234.29	15	57.72
26	Telangana			79	850.13	61	750.13	38	205.2
27	Tripura	2	25.14	2	8.44	1	1	2	6.84
28	Uttar Pradesh	49	590.02	62	463.42	51	550.16	29	181.82
29	Uttarakhand	6	27.95	9	50.88	9	41.47	3	18.37
30	West Bengal	35	337.7	23	143.43	41	304.34	30	172.66

Annexure in respect of Lok Sabha Unstarred Q.No. 1029 for answer on 22.11.2016

State wise no.of NGOs assisted and grant-in-aid released under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) during the last three year and current year (as on 17.11.2016)

S. No	Name of the State / UTs	2013-14		2014-15		2015-16		2016-17	
		No. of NGOs	Funds released (Rs.in Lakhs)	No. of NGOs	Funds released (Rs.in Lakhs)	No. of NGOs	Funds released (Rs.in Lakhs)	No. of NGOs	Funds released (Rs.in Lakhs)
1	Andhra Pradesh	1	8.00	2	22.50	1	15.00	-	-
2	Bihar	7	143.99	-	-	-	-	-	-
3	Chhattisgarh	-	-	-	-	-	-	-	-
4	Goa	-	-	1	6.00	-	-	-	-
5	Gujarat	5	32.40	9	82.80	5	53.75	-	-
6	Haryana	3	12.40	-	-	1	15.00	-	-
7	Himachal Pradesh	-	-	2	6.50	-	-	-	-
8	Jammu and Kashmir	-	-	-	-	-	-	-	-
9	Jharkhand	2	20.86	1	5.25	-	-	-	-
10	Karnataka	1	16.50	-	-	1	11.30	-	-
11	Kerala	1	26.25	-	-	-	-	-	-
12	Madhya Pradesh	3	80.43	2	21.00	1	13.85	-	-
13	Maharashtra	13	210.23	3	129.00	-	-	-	-
14	Odisha	6	175.75	-	-	-	-	-	-
15	Punjab	1	6.00	1	10.20	1	29.93	-	-
16	Rajasthan	2	749.69	1	448.00	1	100.00	1	100
17	Tamil Nadu	1	9.60	-	-	-	-	-	-
18	Uttar Pradesh	11	119.84	5	55.45	1	8.00	-	-
19	Uttarakhand	1	3.00	-	-	-	-	-	-
20	West Bengal	3	26.40	3	29.14	-	-	-	-
21	Andaman & Nicobar	-	-	-	-	-	-	-	-
22	Chandigarh	-	-	-	-	-	-	-	-
23	Dadra & Nagar Haveli	1	2.25	1	8.25	-	-	-	-
24	Daman & Diu	-	-	-	-	-	-	-	-
25	Delhi	4	137.93	2	52.50	-	-	-	-
26	Lakshadweep	-	-	-	-	-	-	-	-
27	Puducherry	-	-	-	-	-	-	-	-
28	Arunachal Pradesh	-	-	-	-	-	-	-	-
29	Assam	13	313.95	6	66.07	-	-	-	-
30	Manipur	-	-	-	-	-	-	-	-
31	Meghalaya	-	-	-	-	-	-	-	-
32	Mizoram	1	4.50	1	2.00	-	-	-	-
33	Nagaland	-	-	2	18.35	-	-	-	-
34	Sikkim	-	-	-	-	-	-	-	-
35	Tripura	-	-	-	-	-	-	-	-
36	Telangana	-	-	-	-	-	-	-	-

Annexure-B

Referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1049 to be answered on 22.11.2016 regarding “Financial Assistance to NGOs”.

S.No.	Scheme	Details of work of the NGOs
1.	Scheme of Grant in Aid to Voluntary Organisations working for Scheduled Castes	Under this scheme grants-in-aid is provided to NGOs for working in the field of education, health-care and skill development of the Scheduled Castes.
2	Grant-in-Aid to Voluntary Organisations working for OBCs	Under this scheme grants-in-aid is provided to NGOs for empowering the persons belonging to Other Backward Classes by giving them training in Shorthand and Typing Centres, Craft Making, Dari Making, and other Skill Development..
3	Scheme of Integrated Programme for Older Persons	Under the Integrated Programme for Older Persons Scheme (IPOP), grants-in-aid is provided to NGOs for running and maintenance of Old Age Homes, Day Care Centres, Day Care centres with Dementia Patients, Mobile Medicare Centres, Respite Care Homes, Multi Facility Care Centres, Physiotherapy Clinics and programme for Sensitization of School/College Students etc.
4.	Assistance for Prevention of Alcoholism and Substance (Drug) Abuse	Under this scheme financial assistance is provided to Non-Government Organizations, to alleviate /create awareness of the consequences of drug addiction of alcohol dependence amongst the individual, the family and society at large.
5.	Deendayal Disabled Rehabilitation Scheme (DDRS)	Under Deendayal Disabled Rehabilitation Scheme (DDRS) Grant-in-Aid is provided to NGOs for 18 model projects such as Programmes for pre-school and early intervention, Special education, Vocational training and placement, Community based rehabilitation, Manpower development, Psycho-social

		rehabilitation of persons with mental illness, Rehabilitation of leprosy-cured persons, etc. These projects are aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels
6.	Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)	Under the Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) scheme, funds are released to various Implementing Agencies for distribution of aids/appliances for the needy disabled persons throughout the country including the State of Tamil Nadu in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

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Referred to in reply to part (e) of Lok Sabha Unstarred Question No. 1049 to be answered on 22.11.2016 regarding **“Financial Assistance to NGOs”**.

S.No.	Scheme	Details of outcome of work review and action taken
1.	Scheme of Grant in Aid to Voluntary Organisations working for Scheduled Castes.	Central team periodically inspects the functioning of the projects of NGOs. No NGO has been found to be in irregularities.
2	Grant-in-Aid to Voluntary Organisations working for OBCs	Instances of Fake Registration Certificate, Byelaws and Memorandum and Misappropriation of funds came to notice. After due process Five NGOs were black-listed. However, subsequently one NGO was de-blacklisted.
3.	Scheme of Integrated Programme for Older Persons	Complaints were received against some NGOs indulging in irregularities. The matter was looked into and after due process seven NGOs were black-listed.
4	Scheme for Prevention of Alcoholism and Substance Abuse (Drugs)	Inspections were carried out of 302 NGOs under the Scheme by the Central Inspecting Team of this Ministry during the last three years. Financial and Physical performance of NGOs is periodically reviewed by the Ministry to ensure that allocations provided for the Schemes are fully utilized. The performance of the aforesaid Scheme is reviewed from time to time through, inter-alia, periodic field visits by the nodal officers of this Ministry, inspection of projects by Regional Resource Training Centres (RRTCs), inspection of the Projects under the Scheme by the Distt. Social Welfare Officer of the State Government. Grants to NGOs is released only on receipt of satisfactory Inspection Report, Utilization Certificates. Show cause notices were issued to 39 NGOs where deficiencies were noted in their functioning.
5.	Deendayal Disabled Rehabilitation Scheme (DDRS)	(i) Review of schemes/programmes is done by the officers of the Ministry during their visits to the States. (ii) The Schemes is also expected to be monitored by respective

		<p>State Governments/UT Administrations.</p> <p>(iii) Evaluation of the Scheme has been conducted by the M/S GfK mode, Mumbai who have recommended continuation of the scheme and increase in the quantum of honorarium.</p> <p>(iv) In the event of proven misappropriation of funds by an NGO, the Ministry initiates action to blacklist that NGOs. The performance of the NGOs is reviewed from time to time through inspections by the State Governments concerned, National Institutes and officers of the Ministry. No irregularity was intimated.</p>
6	Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)	<p>The complaints of misuse of funds are investigated through enquiry/inspection and further release of grant-in-aid is considered only on receipt of a satisfactory report. In case of misuse of funds, action is taken as per the provisions of the Scheme. Under ADIP Scheme, three NGOs were blacklisted during the last three years and Current year.</p>

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